

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1617
TO BE ANSWERED ON 30-07-2015

OLD AGE PENSION SCHEME

1617. SMT KIRRON KHER:

Will the Minister of RURAL DEVELOPMENT be pleased to State:

- (a) The details of number of persons over the age of 100 drawing pension from the Government during each of the last three years and the current year, State-wise;
- (b) Whether it is true that a disproportionately large number of persons over the age of 100 years are drawing a pension across the country;
- (c) If so, the Government has conducted any inquiry regarding the authenticity of this data and if so, the details thereof and ;
- (d) The measures taken by the Government to identify genuine candidates for old-age pension and bring them under the security net?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) to (b): The State Governments are required to furnish the Monthly Progress Reports (MPR) with respect to persons drawing pension in the age group of 60-79 years and 80 years and above under Indira Gandhi National Old Age Pension Scheme (IGNOAPS). As the rate of pension under IGNOAPS is uniform (@ Rs. 500/- per month for all the persons of 80 years and above and no separate age-wise data is maintained for the beneficiaries of 80 years and above under IGNOAPS.

(c) to (d): Identification of beneficiaries, sanction and disbursement of benefit under the scheme is done by the State/UT Governments. Further, the State/UT Governments are instructed to carry out annual verification of the existing beneficiaries and after the verification the State Governments are required to publish the list of persons proposed to be confirmed or deleted under the scheme. The identification of genuine beneficiaries is done by State/UT Governments based on the norms stipulated by Ministry of Rural Development.
